

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 7/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : -  
PETITION NUMBER : TCP/189/2016  
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. H. Kauthik Bahadri  
Suraj C  
~~Counsel for~~

Counsel for  
- Respondents



2. M. RASHAN ANTA  
for Hari'shankarmani

Petitioner



**ORDER**

Counsels for both the parties present, prayed for time for reporting the settlement between the parties. At request, time is enlarged. Put up on **13.03.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)